

fortnight before the actual date of retirement of the officer concerned.

(e) Simplification of rules and procedures towards ensuring speedier settlement of pension claims is a continuing process and changes are made as and when decisions are taken from time to time.

(f) Does not arise.

#### Committee on Untouchability

4009. **Shri P. Viswambharan:**  
**Shri Kameshwar Singh:**  
**Shri A. Sreedharan:**  
**Shri Mangalathumadom:**

Will the Minister of Social Welfare be pleased to state:

(a) whether any time-limit has been specified for the submission of the final report of the Committee on Untouchability; and

(b) if so, what?

The Minister of State in the Department of Social Welfare (Shrimati Phulrenu Guha): (a) and (b). The Committee has been asked to submit its final report by the end of December, 1967.

#### Out-Houses of Bungalows in Delhi

4010. **Shri Abdul Ghani Dar:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the attention of Government has been drawn to the news appearing in the *Hindustan Times* of the 23rd May, 1967 in which it was stated that in about 50 per cent of big New Delhi bungalows, dhobis, barbers and mechanics have been given accommodation in out-houses;

(b) if so, the number of such bungalows;

(c) whether the permission of Government was taken before providing accommodation to these persons; and

(d) if not, the action taken against the persons concerned?

The Deputy Minister of Works, Housing and Supply (Shri Iqbal Singh): (a) Yes.

(b) Government are not aware of any such unauthorised use of the out-houses etc.

(c) and (d). Do not arise.

#### Schools for the Mentally-Retarded in Delhi

4011. **Shri Bhogendra Jha:**  
**Shri Vasudevan Nair:**

Will the Minister of Social Welfare be pleased to state:

(a) whether it is a fact that there are very few schools in Delhi for the mentally-retarded children;

(b) whether there is shortage of trained teachers in these schools; and

(c) if so, what steps have been taken to improve the facilities for education of the mentally-retarded children in the capital?

The Minister of State in the Department of Social Welfare (Shrimati Phulrenu Guha): (a) Delhi has 5 schools for mentally-retarded children.

(b) No serious shortage has been reported.

(c) Does not arise.

#### Development of Orissa

4012. **Shri Ramachandra Ulaka:**  
**Shri Dhuleshwar Meena:**  
**Shri K. Pradhani:**  
**Shri Heerji Bhai:**

Will the Minister of Planning be pleased to state:

(a) the amount actually allotted to and spent by the Orissa Government for development of the State during 1966-67; and

(b) the amount proposed to be allotted to that State for the purpose during 1967-68?